

(b) details of equipments, machines, etc. purchased by all IITs during last three years, indicating against each item, their price, model, make, etc. and the procedure adopted in the purchase;

(c) details of complaints/inquiries concerning corruption in IITs pending for action/inquiry and by which date the same would be completed;

(d) steps taken to weed out corruption in purchases in IITs; and

(e) whether there is any proposal to purchase items from Kendriya Bhandar to bring economy/transparency in purchases?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) Yes, Sir. A Joint Surprise Check of Indian Institute of Technology, Bhubaneswar was conducted by the Central Bureau of Investigation (CBI) team comprising seven officials, alongwith an independent witness, on 10.11.2010.

The Ministry has issued guidelines to the new IITs that purchase of equipments, outsourcing of services, etc. should be done strictly following the procedure prescribed in GFR 2005, Manuals issued by the Ministry of Finance and the instructions issued by the Government from time to time.

There is no legal requirement of reporting financial or other irregularities by the Indian Institutes Technology (IITs) located at various parts of the country to the Central Government. However, instances reported in the past from various sources within the IITs or otherwise, which were considered to be serious at that point of time, are looked into. Further, the IITs are subjected to audit by the Comptroller and Auditor General of India, who had made certain observations regarding IIT-Madras, IIT-Deihi and IIT-Kharagpur. These observations pertain to excess payment, appointment of officials, etc. The audit of the Institutes are an on-going process and cases of irregularities, if any, are dealt with through a well laid down procedure.

#### **Broadband connectivity for technical schools**

†3511. MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

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†Original notice of the question was received in Hindi.

(a) the details of the National Mission on Education through Information and Communication Technology scheme;

(b) whether technical schools were to be provided broadband connectivity under this scheme;

(c) if so, whether all the schools have been provided this facility;

(d) whether Government is aware of the fact that several technical schools have not been provided broadband connectivity till now;

(e) if so, the reasons therefor; and

(f) the tentative time period by when all the technical schools will be provided broadband connectivity?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Mission Document of National Mission on Education through Information and Communication Technology is available at Sakshat Portal ([www.sakshat.ac.in](http://www.sakshat.ac.in)). The Mission also covers technical institutions of higher learning for providing broadband connectivity.

(c) to (f) The schools are covered under the Centrally Sponsored Scheme, namely, The Information and Communication Technology in Schools. Under this Scheme, funds are released to States for coverage of Government and Government aided schools, based on the Computer Education Plans submitted by the States. There is no separate provision for Technical Schools.

#### **Central Community Polytechnic Scheme**

†3512. MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Community Polytechnic Scheme was started in Eleventh Five Year Plan to give special facility to women and educate them;

(b) if so, whether the polytechnic colleges were opened under this plan and the details thereof, State-wise;

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†Original notice of the question was received in Hindi.